

Annexure -4

Name of Corporate Debtor: SREE BHADRA PARKS AND RESORTS LTD

Date of commencement of liquidation: 10.02.2022

Updated List of Stakeholders as on : 30.04.2022

List of Operational Creditors (Employees)

Sl. No	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim						% share in total amount of claims admitted
1	NA	Abdun Naseer S	13-03-2022	1,35,000	1,35,000		Employee Dues	0.02%	NA	NA	-	-	Refer Note
2	NA	Ajitha P L	12-03-2022	8,29,663	8,29,663		-Do-	0.15%	NA	NA	-	-	-Do-
3	NA	Ashok G	13-03-2022	11,50,143	11,50,143		-Do-	0.21%	NA	NA	-	-	-Do-
4	NA	Muthulekshmi C	12-03-2022	3,20,880	3,20,880		-Do-	0.06%	NA	NA	-	-	-Do-
5	NA	Santhosh Kumar MA	12-03-2022	7,47,893	7,47,893		-Do-	0.14%	NA	NA	-	-	-Do-
6	NA	Sree Narayana Sharma	13-03-2022	8,13,600	8,13,600		-Do-	0.15%	NA	NA	-	-	-Do-
7	NA	Venugopal T M	23-03-2022	16,23,981	16,23,981		-Do-	0.30%	NA	NA	-	-	-Do-
TOTAL				56,21,160	56,21,160			1.03%			-	-	

Note: 1. The claims are only provisionally accepted only on the basis of claims received provided due to want of relevant documents such as proof of claim, documents which adequately establish the dues including proof of employment, appointment letter, evidence of notice demanding payment of unpaid dues.
2. The reason for admission / rejection will be sent separately.